

**मद्रास राज्य भवन निर्माण बोर्ड द्वारा
भूमि का अर्जन**

941. श्री राम सहाय : क्या निर्माण और आवास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या मद्रास राज्य भवन निर्माण बोर्ड ने उस 19.66 एकड़ भूमि का अर्जन कर लिया है जिस के लिए उसे 17.94 लाख रुपये दिये गये थे; और

(ख) यदि हा, तो इस भूमि का उपयोग किस काम के लिए किया जा रहा है ?

[ACQUISITION OF LAND BY MADRAS STATE HOUSING BOARD

941. SHRI RAM SAHAI : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether 19.66 acres of land has since been acquired by the Madras State Housing Board for which the Board was granted an amount of Rs. 17.94 lakhs; and

(b) if so, for what purpose that land is being utilised ?]

संसदीय कार्य विभाग तथा निर्माण और आवास मंत्रालय में राज्य मंत्री (श्री ओम् मेहता) : (क) तथा (ख) अपेक्षित सूचना तमिलनाडु सरकार से मांगी गई है तथा प्राप्त होने पर यह सभा पटल पर रख दी जाएगी।

†[THE MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS AND IN THE MINISTRY OF WORKS AND HOUSING (SHRI OM MEHTA): (a) and (b) The requisite information has been called for from the Government of Tamil Nadu and it will be placed on the Table of the Sabha when received.]

REVALIDATION OF UNIVERSITY DEGREE

942. SHRI DAHYABHAI V. PATEL :

SHRI LOKANATH MISRA :

‡ SHRI K. C. PANDA :

Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) whether Government's attention has been invited to a statement made by

Dr. D. S. Kothari, Chairman of the University Grants' Commission, in New Delhi on the 30th December, 1972 to the effect that University Degree would need revalidation, like a passport, every five or ten years; if it was to mean what it ought to;

(b) whether Government have studied the implications of this observation; and

(c) if so, the reaction of Government thereto ?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (PROF. S. NURUL HASAN): (a) In the course of his address delivered on December 30, 1972 at the Twelfth Convocation of the Indian Agricultural Research Institute, New Delhi, Dr. D. S. Kothari had observed as follows :—

“Scientific and technological knowledge is expanding at a terrific pace. It doubles every 10 to 15 years. A research paper (if a good one) is often out-of-date on the day of its publication. An expensive research tool is out of fashion by the time it is procured. A military weapon, or an industrial process in sophisticated industries, is out-of-date if it works. And a degree, if it is to mean what it ought to, would need revalidation, like a passport every five or ten years. We need in the modern world a life long education.”

(b) and (c) This is not so much a specific suggestion for official consideration as an obvious plea for the need for continued individual efforts to realise the values of real education. In respect of teachers, however, a programme of Summer Institutes has been undertaken to keep them in touch with the latest developments.

वृद्धावस्था पेंशन

943. श्री सूरज प्रसाद : क्या शिक्षा और समाज कल्याण मंत्री यह बताने की कृपा करेंगे कि

(क) दिल्ली समाज कल्याण विभाग द्वारा 1970-71 और 1971-72 के वर्षों

मे कितने लोगो को वृद्धावस्था पेंशन दी गयी,

(ख) 1973 के वर्ष में वृद्धावस्था पेंशन के लिए कितना धन आवंटित किया गया है. और

(ग) इस प्रकार की पेंशन दिये जाने के लिए क्या कसौटी है ?

†[OLD AGE PENSION]

943. SHRI SURAJ PRASAD : Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) the number of persons who were given old age pensions during the year 1970-71 and 1971-72 by the Delhi Social Welfare Department;

(b) the amount allocated for old age pensions; during the year 1973; and

(c) the criteria adopted for granting these pensions ?]

शिक्षा और समाज कल्याण मंत्रालय तथा संस्कृति विभाग में उपमन्त्री (श्री अरविन्द नेटम्) : (क) में (ग) दिल्ली प्रशासन का कोई वृद्धावस्था पेंशन कार्यक्रम नहीं है । /

†[THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI ARVIND NETAM): (a) to (c) The Delhi Administration has no old age pension programme.]

APPLICATION FOR LETTER OF INTENT FOR SETTING UP NEW SUGAR FACTORIES

944. SHRI M. K. MOHTA : Will the Minister of AGRICULTURE be pleased to state :

(a) the number of applications for Letter of Intent lying with his Ministry for the setting up of new sugar factories and for expansion of the existing ones;

(b) the period of their pendency; and

(c) the reasons for delay in their disposal ?

†[] English translation.

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (PROF. SHER SINGH) : (a) The number of pending applications for Letters of Intent in this Ministry as on 1-3-1973 are as under :—

(i) For establishment of new sugar factories—34

(ii) For Expansions in existing units.—18

(b) The period of pendency of these applications as on 1-3-1973 is as under :—

Period of pendency	Number	
	New factories	Ex-pansions
(i) Below 3 months	6	3
(ii) Between 3 to 6 months	3	4
(iii) Between 6 to 9 months	9	5
(iv) Between 9 to 12 months	15	2
(i) Over one year	1	4
TOTAL	34	18

(c) The targetted capacity of 56 lakh tonnes for licensing in the sugar industry for the 4th Five Year Plan has been completed, except for 0.19 lakh tonnes capacity. The question of licensing for the 5th Plan, is under consideration in consultation with the Planning Commission.

Incidentally, the recommendations of the State Governments concerned, are awaited in the case of a large number of pending applications.

945. [Transferred to the 16th March, 1973.]

DELHI CRICKET TEST

946. SHRI SASANKASEKHAR SANYAL : Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) whether Government's attention has been drawn to the fact that when